

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE
LOK SABHA
UNSTARRED QUESTION NO. 1155

Friday, February 09, 2018/Magha 20, 1939 (Saka)

Monetary Assistance through Centrally Sponsored Scheme

1155. DR. ANBUMANI RAMADOSS:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government plans to make transparent the total number as well as the quantum of monetary assistance given through Centrally Sponsored Schemes to the State of Tamil Nadu;
- (b) if so, the details thereof; and
- (c) the status of those Centrally Sponsored Schemes in terms of percentage of their completion as well as the utilisation of funds?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI P. RADHAKRISHNAN)**

(a) to (c): In Order to bring greater transparency and accountability in financial administration, Public Financial Management System was introduced . This system enables tracking of funds released under various Schemes of the Government and real time reporting of expenditure at all levels of implementation. It also ensures "just in time" release of funds. DoE vide O.M. dated 12.09.2017 has mandated that with effect from 1st October, 2017, releases for Central Sector Schemes for all level of Implementing Agencies (IAs) will only be made through PFMS. Ministry of Finance does not monitor individual schemes State wise. Concerned Ministry / Department periodically monitor the individual schemes State wise. To establish an efficient fund flow system, the funds of CSSs are released to the States through the Public Financial Management System (PFMS).
